

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.07.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 1065 of 2021 | One City Infrastructure Pvt. Ltd. Vs. Haryana Telecom Ltd. & Anr. | Aakash Khattar | Abhishek Anand Viren Sharma Kunal Godhwani-R1 Abhijeet Sinha |
| 2. | Comp. App. (AT) (Ins) No.464 of 2022 | Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr. | Shashwat Anand | Druv Malik Palak Nenwani Mannat Sabharwal |
| 3. | Comp. App. (AT) (Ins) No. 721 of 2022 | Krishan Kumar Basia Vs. State Bank of India With | Akhil Shankhwar | Abhishek Anand |
| 4. | Comp. App. (AT) (Ins) No. 722 of 2022 | Ankit Kumar Gupta Vs. State Bank of India With | Akhil Shankhwar | Mohak Sharma |
| 5. | Comp. App. (AT) (Ins) No. 724 of 2022 | Dinesh Kumar Basia Vs. State Bank of India | Akhil Shankhwar | Abhishek Anand Mohak Sharma |

For Orders

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| 6. | I.A. No. 2136 of 2022 in Comp. App. (AT) (Ins) No. 540 of 2022 | Piramal Capital & Housing Finance Limited (Formerly known as DHFL) Vs. Nayati Healthcare & Research NCR Pvt. Ltd. & Anr. | Samir Malik | Giriraj Subramaniam Abhishek Choudhary-R1 Raunak Dhillon Isha Malik-R2 |
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For Admission (Fresh Cases)

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| 7. | Comp. App. (AT) (Ins) No. 786 of 2022 | Parag Vinimay Pvt. Ltd. Vs. Amit Agarwal sole Proprietor of Adarsh Enterprises | Shashwat Anand | |
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| 8. | Comp. App. (AT) (Ins) No. 787 of 2022 | Parag Vinimay Pvt. Ltd. Vs. Bhadrashree Steel and Power Ltd. | Shashwat Anand | |
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

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| 9. | Comp. App. (AT) No. 31 of 2022 (PH) | R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With | Deepak Khosla | Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7 |
| 10. | Comp. App. (AT) No. 32 of 2022 (PH) | R. P. Khosla Vs. Vikram Bakshi With | Deepak Khosla | Rishi Sood-R1 Anand M Mishra-R2- R7 |
| 11. | Comp. App. (AT) No. 33 of 2022 (PH) | Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With | Deepak Khosla | Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2,7 |
| 12. | Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 (PH) | Sonia Khosla Vs. Vikram Bakshi & Ors. With | Deepak Khosla | Anand Mishra-R1 to R5 |
| 13. | Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 (PH) | R.P. Khosla Vs. Rishi Sood (Adv) & Ors. With | Deepak Khosla | Anand Mishra-R2 to R6 |
| 14. | Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016 (PH) | Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors. | Deepak Khosla | Anand Mishra-R2 to R6 |

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

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| 15. | Comp. App. (AT) (Ins) No. 100 of 2020 (PH) | Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With | T.N. Durga Prasad | Avani Srivastava Raveena Rai |
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| 16. | Comp. App. (AT) (Ins) No. 101 of 2020 (PH) | Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With | T.N. Durga Prasad | Rohit Ghosh |
| 17. | Comp. App. (AT) (Ins) No. 109 of 2020 (PH) | Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With | Prashant S. Kenjale | Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3 |
| 18. | Comp. App. (AT) (Ins) No. 248 of 2020 (PH) | State Tax Officer Vs. Ricoh India Ltd. & Ors. | Aniruddha P. Mayee | Raveena Rai-R2 & R3 |

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By order of Hon'ble Chairperson
-sd/-
Registrar